

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
Rajya Sabha
UNSTARRED QUESTION NO. : 1612
TO BE ANSWERED ON THE 1st August 2022
BILATERAL AIR SERVICE AGREEMENTS

1612. SHRI JOHN BRITTAS

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that foreign airlines are permitted to our airports on the basis of the bilateral air service agreements;**
- (b) if so, the details of the bilateral agreements with various foreign countries;**
- (c) how long the Kannur International Airport has to wait for services by foreign airlines; and**
- (d) the details thereof?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (GEN. (DR) V. K. SINGH (RETD))

(a) and (b) Yes, Sir. Any designated foreign airline can operate to/from a point in India if it is designated as a point of call in the bilateral Air Services Agreement (ASA) signed between India and the country which has designated the airline. India has signed ASAs with 116 foreign countries the list of which is attached at Annexure.

(c) and (d) Indian designated carriers are free to mount scheduled operations to/from any international airport, including Kannur International Airport, under the ambit of bilateral ASAs concluded by India with foreign countries. Currently, due to significant imbalance in the number of points of call in favour of foreign carriers, the Government of India is not granting any non-metro airport as a new point of call to any foreign carrier for the purpose of operating passenger services.

Annexure to the answer to RS USQ No.1612

Sl. No.	Name of the Country
1.	Afghanistan
2.	Algeria
3.	Armenia
4.	Australia
5.	Austria
6.	Azerbaijan
7.	Bahrain
8.	Bangladesh
9.	Barbados
10.	Belarus
11.	Belgium
12.	Bhutan
13.	Bosnia & Herzegovina
14.	Botswana
15.	Brazil
16.	Brunei
17.	Bulgaria
18.	Cambodia
19.	Canada
20.	Chile
21.	China
22.	Croatia
23.	Cyprus
24.	Czech Republic
25.	Denmark
26.	Djibouti
27.	Dominican Republic
28.	Egypt
29.	Ethiopia
30.	Fiji
31.	Finland
32.	France
33.	Georgia
34.	Germany
35.	Ghana
36.	Greece
37.	Guyana
38.	Hong Kong
39.	Hungary
40.	Iceland
41.	Indonesia
42.	Iran
43.	Iraq
44.	Ireland

Sl. No.	Name of the Country
46.	Italy
47.	Jamaica
48.	Japan
49.	Jordan
50.	Kazakhstan
51.	Kenya
52.	Kuwait
53.	Kyrgyzstan
54.	Lao PDR
55.	Latvia
56.	Lebanon
57.	Lesotho
58.	Lithuania
59.	Luxembourg
60.	Macao
61.	Madagascar
62.	Malaysia
63.	Maldives
64.	Malta
65.	Mauritius
66.	Mongolia
67.	Mexico
68.	Morocco
69.	Mozambique
70.	Myanmar
71.	Nepal
72.	Netherlands
73.	New Zealand
74.	Nigeria
75.	Norway
76.	Oman
77.	Pakistan
78.	Philippines
79.	Poland
80.	Portugal
81.	Qatar
82.	Rwanda
83.	Republic of Korea
84.	Russia
85.	Romania
86.	Saudi Arabia
87.	Serbia
88.	Senegal
89.	Seychelles

Sl. No.	Name of the Country
91.	Slovakia
92.	Slovenia
93.	South Africa
94.	Spain
95.	Sri Lanka
96.	Sweden
97.	Switzerland
98.	Syria
99.	Taiwan
100.	Tajikistan
101.	Tanzania
102.	Thailand
103.	Trinidad & Tobago
104.	Tunisia
105.	Turkey
106.	Turkmenistan
107.	UAE
108.	UK
109.	Uganda
110.	Ukraine
111.	USA
112.	Uzbekistan
113.	Vietnam
114.	Yemen
115.	Zambia
116.	Zimbabwe

45.	Israel
-----	--------

90.	Singapore
-----	-----------

List
of

foreign countries with which India has signed Air Service Agreements